receipt of such complaints by the State Government

(d) Does not arise.

Open Drainage System in Munirka

- 763. SHRI RAMDAS AGARWAL: Will the PRIME MINISTER be pleased to state:
- (a) whether Government are aware that open drainage system in DDA flats in Munirka (South Delhi) is plagued by all sorts of environmental degradation, poor sewage facilities, non-removal of garbage/waste products from drains fac ing streets of Phase-I particularly inside the B.C. Street giving rise to cases of dengue fever:
- (b) if so, whether Government propose to issue instructions to DDA to undertake on the spot study of the colony; and
- (c) the details of expenditure incurred during the last three years in this regard particularly in Munirka?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) and (b) The Delhi Development Authority has informed that the flats at Munirka were constructed by DDA and the services of this colony were transferred to the Municipal Corporation of Delhi for maintenance in September, 1980. The Municipal Corporation of Delhi has intimated that the sewerage system, removal of garbage and desilting of open drains in the area is satisfactory.

(c) M.C.D, has informed that the expenditure incurred on DDA colony in Munirka during the last three years is as under:—

Year Amount (Rs.) 1993-94 Nil 1994-95 Nil 1995-96 4,00,362/-

Auction System of New Petrol Pumps

- 764. SHRI V. HANUMANTHA RAO: Will the PRIME MINISTER be pleased to state:
- (a) whether there is any proposal to introduce the concept of auction for grant of new petrol pumps and diesel outlets;
- (b) whether this proposal has been considered; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) No, Sir.

(b) and (c) Do not arise.

Sale of Electricity to Bangladesh

765. SHRI BHAGABAN MAJHI: Will the PRIME MINISTER be pleased to state:

- (a) whether Bangladesh wants to buy electricity from India;
- (b) if so, the details of the orders placed by Bangladesh;
- (c) whether Government have a proposal to sell power to that country; and
 - (d) if so, the steps taken in that direction?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI): (a) to (d) Presently "there is no arrangement for sale of power from India to Bangladesh. However, there is a proposal to prepare a feasibility report for power interconnection for exchange of power between India and Bangladesh. Some preliminary discussions were held with a Power Delegation of Bangladesh in September, 1996.

Western off-shore Oil Fields

766. SHRI YERRA NARAYANAS WAMY: Will the PRIME MINISTER be pleased to state:

(a) by when the Western off-shore oil fields would become largely in-operative;